

1	2	3	4	5	6
35.	Uttarakhand	21991315	101966	29496938	105882
36.	West Bengal	49029590	1375740	70193450	1489500
TOTAL		1282801629	22334031	1431973794	23326163

Source: State/Union Territory Tourism Departments.

#### **Degree/Diploma in hotel management**

954. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of TOURISM be pleased to state:

(a) whether students opting for degree/ diploma in Hotel Management are aggrieved against compulsory inclusion of theoretical and practical courses for cooking non-vegetarian food; and

(b) if so, what steps have been taken to redress the grievance?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) The Ministry of Tourism has received requests and representations from various quarters for introduction of 'vegetarian only' optional curriculum in the three years B.Sc. (Hospitality and Hotel Administration) course being run in the Central Institutes of Hotel Management under the administrative control of the Ministry of Tourism.

The option of 'vegetarian only' curriculum in the three years B.Sc. (Hospitality and Hotel Administration) course has been introduced in three Central Institutes of Hotel Management namely IHM Ahmedabad, IHM Bhopal and IHM Jaipur from the academic session 2016-17.

#### **Tribals killed by maoists**

955. SHRI DILIP KUMAR TIRKEY: Will the Minister TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that in recent months a significant number of innocent tribal people have been killed by Maoists in different parts of the country;

(b) if so, the details thereof; and

(c) the steps being taken by Government to ensure safety and security of vulnerable tribal population?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Ministry of Home Affairs, (LWE Division) is the nodal Ministry for maintaining data of civilians killed by Maoists and have informed that no such data is available regarding tribal people killed by Maoists. As per information made available by Ministry of Home Affairs, a total of 186 civilians have been killed in Left Wing Extremism (LWE) violence during the current year (up to 31.10.2016).

(c) 'Police' and 'Public Order' being the State subjects, maintaining of law and order and providing security/safety to the public is the primary responsibility of the State Governments concerned. However, the Government of India supplements efforts of the States in this respect. For this purpose, the Government has adopted multi-pronged strategy, which includes security related measures, development related measures, ensuring rights and entitlements of the tribals/local communities etc.

#### **ST status to Dhangar community in Maharashtra**

956. DR. VIKAS MAHATME: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Dhangar and Dhangad community are one and the same in Maharashtra;

(b) if so, whether they are getting the facilities of Scheduled Tribes; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (c) 'Dhangad' community is listed as Scheduled Tribe (ST) at Sl. No. 36 in Scheduled Tribes list of Maharashtra and are entitled for benefits meant for Scheduled Tribes. However, 'Dhangar' community is not listed as Scheduled Tribes in Maharashtra.

#### **Malnutrition among tribals**

957. SHRI RAJKUMAR DHOOT: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that hunger and malnutrition still haunts the tribal, in particular the children in tribal areas of Maharashtra and rest of the country;

(b) if so, the details thereof; and